

List of Latest updates on SCC OnLine Web Edition.

April 29

2025

With an ever expanding database and documents added everyday, SCC Online® users get a comprehensive research experience for legal content from India and many other nations.

Supreme Court,
High Courts,
Tribunals and
Statutes

Download SCC Online App



Supreme Court

- A Yopu v. Church of South India Trust Assn.*, (Sudhanshu Dhulia and K. Vinod Chandran, JJ.), [2025 SCC OnLine SC 928](#)
- Ambience Farms (P) Ltd. v. CIT*, (Sanjiv Khanna, C.J. and Sanjay Kumar, J.), [2025 SCC OnLine SC 919](#)
- Avatar Singh v. Waheguru Singh*, (M.M. Sundresh and Rajesh Bindal, JJ.), [2025 SCC OnLine SC 926](#)
- Bhupinder Singh Kapur v. CIT*, (J.B. Pardiwala and R. Mahadevan, JJ.), [2025 SCC OnLine SC 921](#)
- CBI v. Surendra Patwa*, (M.M. Sundresh and Rajesh Bindal, JJ.), [2025 SCC OnLine SC 934](#)
- Chithra Woods Manors Welfare Assn. v. Shaji Augustine*, (Abhay S. Oka and Augustine George Masih, JJ.), [2025 SCC OnLine SC 931](#)
- CIT v. BSIFS (P) Ltd.*, (Sanjiv Khanna, C.J. and Sanjay Kumar, J.), [2025 SCC OnLine SC 922](#)
- CIT v. Patanjali Foods Ltd.*, (P.S. Narasimha and Manoj Misra, JJ.), [2025 SCC OnLine SC 918](#)
- CIT v. Svsvs Projects (P) Ltd.*, (B.V. Nagarathna and Satish Chandra Sharma, JJ.), [2025 SCC OnLine SC 925](#)
- Conservator of Forest v. Suresh Mathew*, (Bela M. Trivedi and Prasanna B. Varale, JJ.), [2025 SCC OnLine SC 933](#)
- Dinesh Sharma v. Emgee Cables & Communication Ltd.*, (Bela M. Trivedi and Prasanna B. Varale, JJ.), [2025 SCC OnLine SC 929](#)
- Inhuman Conditions in 1382 Prisons, In re*, (Hima Kohli and Ahsanuddin Amanullah, JJ.), [2024 SCC OnLine SC 5021](#)
- Jitender Bairagi v. Hostech ECO Management (P) Ltd.*, (J.K. Maheshwari and Aravind Kumar, JJ.), [2025 SCC OnLine SC 927](#)
- Naubind Singh v. CIT*, (Sanjiv Khanna, C.J. and Sanjay Kumar, J.), [2025 SCC OnLine SC 923](#)
- Okhla Enclave Plot Holders Wel. Assn. v. Union of India*, (Vikram Nath and Prasanna B. Varale, JJ.), [2025 SCC OnLine SC 932](#)
- Sakina Sultanali Sunesara (Momin) v. Shia Imami Ismaili Momin Jamat Samaj*, (Vikram Nath and Prasanna B. Varale, JJ.), [2025 SCC OnLine SC 930](#)
- Sakshi Arha v. Rajasthan High Court*, (Abhay S. Oka, Ahsanuddin Amanullah and Augustine George Masih, JJ.), [2024 SCC OnLine SC 5023](#)
- Sanjay v. State of U.P.*, (Hrishikesh Roy and S.V.N. Bhatti, JJ.), [2024 SCC OnLine SC 5022](#)
- Sheshmani v. State of M.P.*, (Vikram Nath and Sanjay Karol, JJ.), [2025 SCC OnLine SC 920](#)
- Societe De Participations Financiers v. CIT*, (P.S. Narasimha and Manoj Misra, JJ.), [2025 SCC OnLine SC 924](#)
- Varshatai v. Commr.*, (Hemant Gupta and V. Ramasubramanian, JJ.), [2022 SCC OnLine SC 2445](#)
- Woodland (Aero Club) (P) Ltd. v. CIT*, (B.V. Nagarathna and Satish Chandra Sharma, JJ.), [2025 SCC OnLine SC 917](#)

Allahabad High Court

- Abhijit Singh v. State of U.P.*, (Saurabh Srivastava, J.), [2025 SCC OnLine All 2499](#)
- Akash v. State of U.P.*, (Krishan Pahal, J.), [2025 SCC OnLine All 2477](#)
- Aneesh Verma v. Union of India*, (Arindam Sinha and Avnish Saxena, JJ.), [2025 SCC OnLine All 2505](#)

Anita Rani v. State of U.P., (Saurabh Shyam Shamshery, J.), [2025 SCC OnLine All 2483](#)
Anubhav Kumar v. State of U.P., (Karunesh Singh Pawar, J.), [2025 SCC OnLine All 2488](#)
Arena Superstructures (P) Ltd. v. Union of India, (Shekhar B. Saraf and Yogendra Kumar Srivastava, JJ.), [2025 SCC OnLine All 2475](#)
Asha Devi v. State of U.P., (Jayant Banerji, J.), [2025 SCC OnLine All 2496](#)
Ashok Kumar Seth v. U.P. Coop. Federation Ltd., (Brij Raj Singh, J.), [2025 SCC OnLine All 2476](#)
Dinesh Kumar Yadav v. Union of India, (Arindam Sinha and Avnish Saxena, JJ.), [2025 SCC OnLine All 2497](#)
Durvijay Pandey v. State of U.P., (Syed Qamar Hasan Rizvi, J.), [2025 SCC OnLine All 2504](#)
Jayant Kumar Singh v. State of U.P., (Rajesh Singh Chauhan, J.), [2025 SCC OnLine All 2474](#)
Mayank Bajpai v. State of U.P., (Rajesh Singh Chauhan, J.), [2025 SCC OnLine All 2484](#)
Minakshi Gupta v. Kailash Chandra, (Arindam Sinha and Avnish Saxena, JJ.), [2025 SCC OnLine All 2472](#)
Mohan Pal Singh v. State of U.P., (Jayant Banerji, J.), [2025 SCC OnLine All 2493](#)
Mohit Kumar Awasthi v. National Insurance Co. Ltd., (Pankaj Bhatia, J.), [2025 SCC OnLine All 2481](#)
Nisha Kushwaha v. State of U.P., (Arun Kumar Singh Deshwal, J.), [2025 SCC OnLine All 2471](#)
Panmati v. State of U.P., (Jayant Banerji, J.), [2025 SCC OnLine All 2494](#)
Poonam Sonkar v. State of U.P., (Karunesh Singh Pawar, J.), [2025 SCC OnLine All 2485](#)
Pramod Kumar Rai v. State of U.P., (Syed Qamar Hasan Rizvi, J.), [2025 SCC OnLine All 2498](#)
Pratap Singh v. State of U.P., (Donadi Ramesh, J.), [2025 SCC OnLine All 2482](#)
Priti v. State of U.P., (Karunesh Singh Pawar, J.), [2025 SCC OnLine All 2486](#)
Ram Baran v. Sheetla Prasad Yadav, (Rajnish Kumar, J.), [2025 SCC OnLine All 2473](#)
Ram Charan v. State of U.P., (Syed Qamar Hasan Rizvi, J.), [2025 SCC OnLine All 2502](#)
Ramesh v. State of U.P., (Prakash Padia, J.), [2025 SCC OnLine All 2501](#)
Sachin v. State of U.P., (Krishan Pahal, J.), [2025 SCC OnLine All 2478](#)
Sadabrat Chand v. Union of India, (Arindam Sinha and Avnish Saxena, JJ.), [2025 SCC OnLine All 2500](#)
Shahezman Khan v. State of U.P., (Karunesh Singh Pawar, J.), [2025 SCC OnLine All 2489](#)
Shahzad v. State of U.P., (Krishan Pahal, J.), [2025 SCC OnLine All 2479](#)
Shailendra Kumar v. State of U.P., (Karunesh Singh Pawar, J.), [2025 SCC OnLine All 2491](#)
Shivani v. State of U.P., (Saurabh Srivastava, J.), [2025 SCC OnLine All 2506](#)
Shreshth Pratap Singh v. Board of Revenue, (Saurabh Lavania, J.), [2025 SCC OnLine All 2492](#)
Shyam Shanker Shukla v. State of U.P., (Karunesh Singh Pawar, J.), [2025 SCC OnLine All 2490](#)
Surabhi v. State of U.P., (Karunesh Singh Pawar, J.), [2025 SCC OnLine All 2487](#)
Udayveer Singh v. State of U.P., (Jayant Banerji, J.), [2025 SCC OnLine All 2495](#)
Urmila Devi v. State of U.P., (Samit Gopal, J.), [2025 SCC OnLine All 2480](#)
Vijtesh Sharma v. State of U.P., (Syed Qamar Hasan Rizvi, J.), [2025 SCC OnLine All 2503](#)

Bombay High Court

Adolf Olegario Nazareth v. Sarpanch/Secretary Village Panchayat of Uccassaim-Paliem-Punola, (Nivedita P. Mehta, J.), [2025 SCC OnLine Bom 1361](#)

Baldava & Co. v. Irappa, (Vinay Joshi, J.), [2023 SCC OnLine Bom 3217](#)

Dhondiram v. Annappa Basappa Ainapure, (Kishore C. Sant, J.), [2023 SCC OnLine Bom 3219](#)

Fab Tech Works & Constructions (P) Ltd. v. Savvology Games (P) Ltd., (Somasekhar Sundaresan, J.), [2025 SCC OnLine Bom 1356](#)

Gera's Greens Ville Trinity Towers Coop. Housing Society Ltd. v. Gera Development (P) Ltd., (Amit Borkar, J.), [2023 SCC OnLine Bom 3218](#)

Hana Khan v. State of Maharashtra, (A.S. Gadkari and Shyam C. Chandak, JJ.), [2024 SCC OnLine Bom 3985](#)

National Federation of Atomic Energy Employees (NFAEE) v. Union of India, (Ravindra V. Ghuge and Ashwin D. Bhobe, JJ.), [2025 SCC OnLine Bom 1360](#)

Samsunnissa Mohammad Ismail Pathan v. State of Maharashtra, (A.S. Chandurkar and Abhay J. Mantri, JJ.), [2023 SCC OnLine Bom 3220](#)

Shah & Nahar Industrial Premises Coop. Society Ltd. v. GOL Offshore Ltd., (Manish Pitale, J.), [2025 SCC OnLine Bom 1359](#)

Tata Capital Ltd. v. Vijay Devij Aiya, (Somasekhar Sundaresan, J.), [2025 SCC OnLine Bom 1357](#)

Vidarbha Irrigation Development Corpn. v. Dnyaneshwar Sadashiv Nagpure, (Rohit W. Joshi, J.), [2025 SCC OnLine Bom 1358](#)

Calcutta High Court

Abdul Irshad Khan, In re, (Gaurang Kanth and Joymalya Bagchi, JJ.), [2023 SCC OnLine Cal 6653](#)

Doon's Caterers v. Indian Railway Catering & Tourism Corpn. Ltd., (Shampa Sarkar, J.), [2025 SCC OnLine Cal 3423](#)

Delhi High Court

C.J. International Hotels Ltd. v. State, (Sachin Datta, J.), [2025 SCC OnLine Del 2562](#)

Mamta Sharma v. Mamta Devi Pipil, (Girish Kathpalia, J.), [2024 SCC OnLine Del 9616](#)

Mohd Sheikh Noor Hussain v. State (NCT of Delhi), (Neena Bansal Krishna, J.), [2025 SCC OnLine Del 2563](#)

National Highways Authority of India v. Raiganj-Dalkhola Highways Ltd., (Sachin Datta, J.), [2023 SCC OnLine Del 8766](#)

Subhash Chand Jindal v. Vijay Gupta, (Anup Jairam Bhambhani, J.), [2023 SCC OnLine Del 8767](#)

Courts of Additional Sessions Judge (special fast track court)

State (NCT of Delhi) v. Ram Naresh Ray, (Neha, J.), [2025 SCC OnLine Dis Crt \(Del\) 8](#)

Family Court No. 2, Pune

Amogh Venkatesh Joshi v. Aditri Amogh Joshi, (S.N. Rukme, J.), [2025 SCC OnLine Dis Crt \(Bom\) 6](#)

Gujarat High Court

AYB Buildcon LLP v. Hetalben, (Nikhil S. Kariel, J.), [2023 SCC OnLine Guj 5071](#)

Hitesh P. Sanghvi v. Harshaben Vijay Mehta, (Gita Gopi, J.), [2024 SCC OnLine Guj 4348](#)

Madhusudan Sitaram Vyas v. State of Gujarat, (Samir J. Dave, J.), [2022 SCC OnLine Guj 2794](#)

Jharkhand High Court

Abhijeet Verma v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2025 SCC OnLine Jhar 1744](#)

Anil Goel v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2025 SCC OnLine Jhar 1793](#)

Anish Chandra Toppo v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2025 SCC OnLine Jhar 1747](#)

Ankush Yadav v. State of Jharkhand, (M.S. Ramachandra Rao, C.J. and Deepak Roshan, J.), [2025 SCC OnLine Jhar 1801](#)

Arshad Hussain v. State of Jharkhand, (Sanjay Prasad, J.), [2025 SCC OnLine Jhar 1766](#)

Baleshwar Prasad v. State of Jharkhand, (Ananda Sen, J.), [2025 SCC OnLine Jhar 1812](#)

Bangali Singh Ganju v. State of Jharkhand, (Sujit Narayan Prasad and Pradeep Kumar Srivastava, JJ.), [2025 SCC OnLine Jhar 1755](#)

Basanti Kumari v. State of Jharkhand, (Ananda Sen, J.), [2025 SCC OnLine Jhar 1818](#)

Bhagwan Das v. State of Jharkhand, (Ananda Sen, J.), [2025 SCC OnLine Jhar 1816](#)

Bhagwati Devi v. Jinni Devi, (Anubha Rawat Choudhary, J.), [2025 SCC OnLine Jhar 1782](#)

Chhotu Kumar v. State of Jharkhand, (Sujit Narayan Prasad, J.), [2025 SCC OnLine Jhar 1756](#)

Cholamandalam Invest & Finance Co. Ltd. v. State of Jharkhand, (Rajesh Shankar, J.), [2025 SCC OnLine Jhar 1787](#)

Deepak Kumar Singh v. State of Jharkhand, (Rajesh Shankar, J.), [2025 SCC OnLine Jhar 1796](#)

Deepak Kumar Singh v. State of Jharkhand, (Rajesh Shankar, J.), [2025 SCC OnLine Jhar 1797](#)

Deepika Devi v. Sanjeev Kumar Chourasia, (Sanjay Kumar Dwivedi, J.), [2025 SCC OnLine Jhar 1751](#)

Dineshwar Gope v. State of Jharkhand, (M.S. Ramachandra Rao, C.J. and Deepak Roshan, J.), [2025 SCC OnLine Jhar 1813](#)

Geeta Devi v. State of Jharkhand, (Sujit Narayan Prasad and Pradeep Kumar Srivastava, JJ.), [2025 SCC OnLine Jhar 1761](#)

Ghanshyam Lal Pandit v. State of Jharkhand, (Rajesh Shankar, J.), [2025 SCC OnLine Jhar 1806](#)

Gopal Singh v. State of Jharkhand, (Navneet Kumar, J.), [2025 SCC OnLine Jhar 1765](#)

Gorakshan Prasad Singh v. State of Jharkhand, (Rajesh Shankar, J.), [2025 SCC OnLine Jhar 1804](#)

Grasim Industries Ltd. v. State of Jharkhand, (Rajesh Shankar, J.), [2025 SCC OnLine Jhar 1807](#)

Himanshu Kumar Rajak v. Bharat Coking Coal Ltd., (Rajesh Shankar, J.), [2025 SCC OnLine Jhar 1808](#)

Indira Singh v. State of Jharkhand, (Rongon Mukhopadhyay, J.), [2025 SCC OnLine Jhar 1754](#)

Jay Prakash Barnwal v. State of Jharkhand, (Rajesh Shankar, J.), [2025 SCC OnLine Jhar 1798](#)

Jharkhand Ispat (P) Ltd. v. State of Jharkhand, (Rajesh Shankar, J.), [2025 SCC OnLine Jhar 1800](#)

JSR Examination Services v. State of Jharkhand, (M.S. Ramachandra Rao, C.J. and Deepak Roshan, J.), [2025 SCC OnLine Jhar 1786](#)

Jwala Pd. Tiwari v. Tetar Chamar, (**Gautam Kumar Choudhary**, J.), [2025 SCC OnLine Jhar 1776](#)
Jyoti Tiwari v. State of Jharkhand, (**Anil Kumar Choudhary**, J.), [2025 SCC OnLine Jhar 1791](#)
Kabir Welfare Trust v. State of Jharkhand, (**Rajesh Shankar**, J.), [2025 SCC OnLine Jhar 1809](#)
Kamala Devi v. Prakash Construction Co., (**Gautam Kumar Choudhary**, J.), [2025 SCC OnLine Jhar 1778](#)
Kamla Kant Pathak v. State of Jharkhand, (**Ananda Sen**, J.), [2025 SCC OnLine Jhar 1820](#)
Krish Oraon v. State of Jharkhand, (**Sanjay Prasad**, J.), [2025 SCC OnLine Jhar 1767](#)
Maneer Khan v. Mohd. Ismile Haidar, (**Gautam Kumar Choudhary**, J.), [2025 SCC OnLine Jhar 1780](#)
Mehboob Ansari v. State of Jharkhand, (Sujit Narayan Prasad and Pradeep Kumar Srivastava, JJ.), [2025 SCC OnLine Jhar 1762](#)
Mohd. Anwar Hussain v. Mohd. Khursheed Alam, (**Anubha Rawat Choudhary**, J.), [2025 SCC OnLine Jhar 1784](#)
Mohd. Saukat Ansari v. State of Jharkhand, (**Anil Kumar Choudhary**, J.), [2025 SCC OnLine Jhar 1746](#)
Mohd. Sazzad v. State of Jharkhand, (Sujit Narayan Prasad and Pradeep Kumar Srivastava, JJ.), [2025 SCC OnLine Jhar 1757](#)
Mritunjay Pandey v. State of Jharkhand, (**Anil Kumar Choudhary**, J.), [2025 SCC OnLine Jhar 1792](#)
National Insurance Co. Ltd. v. Sakal Deo Sharma, (**Gautam Kumar Choudhary**, J.), [2025 SCC OnLine Jhar 1774](#)
New India Assurance Co. Ltd. v. Chandan Kumar Singh, (**Gautam Kumar Choudhary**, J.), [2025 SCC OnLine Jhar 1773](#)
New India Assurance Co. Ltd. v. Shamsher Alam, (**Gautam Kumar Choudhary**, J.), [2025 SCC OnLine Jhar 1775](#)
Nilesh Goswami v. State of Jharkhand, (**Anil Kumar Choudhary**, J.), [2025 SCC OnLine Jhar 1748](#)
Nilima Kerketta v. Paulush Minz, (**Anubha Rawat Choudhary**, J.), [2025 SCC OnLine Jhar 1783](#)
Om Prakash Singh v. State of Jharkhand, (**Sanjay Prasad**, J.), [2025 SCC OnLine Jhar 1769](#)
Om Prakash v. State of Jharkhand, (**Rajesh Shankar**, J.), [2025 SCC OnLine Jhar 1803](#)
Paramedical Staffs Associate v. State of Jharkhand, (**Ananda Sen**, J.), [2025 SCC OnLine Jhar 1815](#)
Poornima Devi v. State of Jharkhand, (**Ananda Sen**, J.), [2025 SCC OnLine Jhar 1819](#)
Prakash Kumar v. State of Jharkhand, (**Ananda Sen**, J.), [2025 SCC OnLine Jhar 1811](#)
Prasadi Yadav v. State of Jharkhand, (**Rajesh Shankar**, J.), [2025 SCC OnLine Jhar 1788](#)
Pritam Kumar v. State of Jharkhand, (Sujit Narayan Prasad and Pradeep Kumar Srivastava, JJ.), [2025 SCC OnLine Jhar 1759](#)
Project Officer v. Meena Devi, (**Gautam Kumar Choudhary**, J.), [2025 SCC OnLine Jhar 1777](#)
Rabindra Prasad v. State of Jharkhand, (**Ananda Sen**, J.), [2025 SCC OnLine Jhar 1785](#)
Rakesh Kumar Gupta v. State of Jharkhand, (**Sanjay Prasad**, J.), [2025 SCC OnLine Jhar 1770](#)
Ramesh Ram v. State of Jharkhand, (**Rajesh Shankar**, J.), [2025 SCC OnLine Jhar 1805](#)
Randhir Verma v. State of Jharkhand, (**Navneet Kumar**, J.), [2025 SCC OnLine Jhar 1764](#)
Ravi Kumar Saw v. State of Jharkhand, (**Anil Kumar Choudhary**, J.), [2025 SCC OnLine Jhar 1745](#)
Sachin Yadav v. State of Jharkhand, (Sujit Narayan Prasad and Pradeep Kumar Srivastava, JJ.), [2025 SCC OnLine Jhar 1771](#)

Sameer Kumar (Dr.) v. Birla Institute of Technology, (**Ananda Sen**, J.), [2025 SCC OnLine Jhar 1817](#)
Sandeep Kumar v. State of Jharkhand, (**Rajesh Shankar**, J.), [2025 SCC OnLine Jhar 1802](#)
Sarita Devi v. State of Jharkhand, (**Anil Kumar Choudhary**, J.), [2025 SCC OnLine Jhar 1794](#)
Sarwajit Safalta v. Ranchi University, (**Rajesh Shankar**, J.), [2025 SCC OnLine Jhar 1799](#)
Shanikant v. Union of India, (M.S. Ramachandra Rao, C.J. and Deepak Roshan, J.), [2025 SCC OnLine Jhar 1810](#)
Shatrughan Ray v. Kaushalya Kumari, (**Sanjay Kumar Dwivedi**, J.), [2025 SCC OnLine Jhar 1749](#)
Sheikh Guddu v. State of Jharkhand, (Sujit Narayan Prasad and Pradeep Kumar Srivastava, JJ.), [2025 SCC OnLine Jhar 1760](#)
Shyama Devi v. State of Jharkhand, (**Ananda Sen**, J.), [2025 SCC OnLine Jhar 1814](#)
Sitaram Chauhan v. Moteshwari Devi, (**Anubha Rawat Choudhary**, J.), [2025 SCC OnLine Jhar 1781](#)
State of Jharkhand v. Rajeshwar Prasaad, (**Deepak Roshan**, J.), [2025 SCC OnLine Jhar 1752](#)
Subhash Chandra Mandal v. State of Jharkhand, (**Anil Kumar Choudhary**, J.), [2025 SCC OnLine Jhar 1790](#)
Sunny Pasi v. State of Jharkhand, (Sujit Narayan Prasad and Pradeep Kumar Srivastava, JJ.), [2025 SCC OnLine Jhar 1772](#)
Suresh Toppo v. State of Jharkhand, (**Sujit Narayan Prasad** and Pradeep Kumar Srivastava, JJ.), [2025 SCC OnLine Jhar 1753](#)
Taiyab Hussain v. State of Jharkhand, (**Navneet Kumar**, J.), [2025 SCC OnLine Jhar 1763](#)
Tilakman Sahu v. State of Jharkhand, (Sujit Narayan Prasad and Pradeep Kumar Srivastava, JJ.), [2025 SCC OnLine Jhar 1758](#)
Upendra Kumar Singh v. Satya Narayan Prasad Chourasia, (**Sanjay Kumar Dwivedi**, J.), [2025 SCC OnLine Jhar 1750](#)
Utpal Kumar Modi v. State of Jharkhand, (**Rajesh Shankar**, J.), [2025 SCC OnLine Jhar 1789](#)
Vijai Electricals Ltd. v. State of Jharkhand, (M.S. Ramachandra Rao, C.J. and Deepak Roshan, J.), [2025 SCC OnLine Jhar 1795](#)
Yogendra Yadav v. State of Jharkhand, (**Sanjay Prasad**, J.), [2025 SCC OnLine Jhar 1768](#)

Kerala High Court

A. Ramachandran Nair v. Kerala Water Authority, (Anil K. Narendran and **Muralee Krishna S.**, JJ.), [2025 SCC OnLine Ker 2569](#)
Abdul Jamal v. Collector, (**Ziyad Rahman A.A.**, J.), [2025 SCC OnLine Ker 2598](#)
Abdul Kareem v. State of Kerala, (**P.V. Kunhikrishnan**, J.), [2025 SCC OnLine Ker 2459](#)
Abdulla Cheruvallisseri v. Federal Bank, (**C.S. Dias**, J.), [2025 SCC OnLine Ker 2657](#)
Abdulla v. State of Kerala, (**P.V. Kunhikrishnan**, J.), [2025 SCC OnLine Ker 2460](#)
Abdussaleem M.T. v. State of Kerala, (**Viju Abraham**, J.), [2025 SCC OnLine Ker 2610](#)
Abhilash L.N. v. State of Kerala, (**P.G. Ajithkumar**, J.), [2025 SCC OnLine Ker 2444](#)
Adithya Gokul v. State of Kerala, (**C. Jayachandran**, J.), [2025 SCC OnLine Ker 2554](#)
Aji Joseph v. State of Kerala, (Anil K. Narendran and **Muralee Krishna S.**, JJ.), [2025 SCC OnLine Ker 2611](#)

Ajith Kumar v. State of Kerala, (P.V. Kunhikrishnan, J.), [2025 SCC OnLine Ker 2481](#)
Akhil Krishnan v. State of Kerala, (P.V. Kunhikrishnan, J.), [2025 SCC OnLine Ker 2447](#)
Alex Mathew v. State of Kerala, (P.G. Ajithkumar, J.), [2025 SCC OnLine Ker 2507](#)
Allus Cardamom Point v. Union of India, (C.S. Dias, J.), [2025 SCC OnLine Ker 2646](#)
Ananthu Rajan v. State of Kerala, (P.V. Kunhikrishnan, J.), [2025 SCC OnLine Ker 2490](#)
Anilkumar K.H. v. Collector, (Murali Purushothaman, J.), [2025 SCC OnLine Ker 2607](#)
Anitha B.V. v. Sai Raj, (Sathish Ninan and Shoba Annamma Eapen, JJ.), [2025 SCC OnLine Ker 2549](#)
Anshad v. State of Kerala, (C.S. Sudha, J.), [2025 SCC OnLine Ker 2511](#)
Anwar v. State of Kerala, (P.V. Kunhikrishnan, J.), [2025 SCC OnLine Ker 2494](#)
Aravind N.K. v. Kerala SEB, (Harisankar V. Menon, J.), [2025 SCC OnLine Ker 2647](#)
Arjun B.G. v. District Level Facilitation & Monitoring Committee, (Ziyad Rahman A.A., J.), [2025 SCC OnLine Ker 2574](#)
Arjun V.U. v. State of Kerala, (P.V. Kunhikrishnan, J.), [2025 SCC OnLine Ker 2454](#)
Arya Foly v. State of Kerala, (P.V. Kunhikrishnan, J.), [2025 SCC OnLine Ker 2470](#)
Asha v. Velookkara Grama Panchayath, (Mohammed Nias C.P., J.), [2025 SCC OnLine Ker 2643](#)
Ashiq Anwar v. State of Kerala, (P.V. Kunhikrishnan, J.), [2025 SCC OnLine Ker 2479](#)
B. Sundaram v. State of Kerala, (Nitin Jamdar, C.J. and S. Manu, J.), [2025 SCC OnLine Ker 2573](#)
Babu Thomas v. State of Kerala, (P.V. Kunhikrishnan, J.), [2025 SCC OnLine Ker 2471](#)
Babu v. State of Kerala, (P.V. Kunhikrishnan, J.), [2025 SCC OnLine Ker 2443](#)
Balakrishnan Nair v. Latha Balakrishnan, (Raja Vijayaraghavan V. and P.V. Balakrishnan, JJ.), [2025 SCC OnLine Ker 2571](#)
Biji Sebastian M.A. v. New India Assurance Co. Ltd., (Johnson John, J.), [2025 SCC OnLine Ker 2543](#)
Biju Abraham v. State of Kerala, (P.V. Kunhikrishnan, J.), [2025 SCC OnLine Ker 2487](#)
Biju P. v. Kannur International Airport Ltd., (D.K. Singh, J.), [2025 SCC OnLine Ker 2637](#)
Biju P.M. v. State of Kerala, (P.V. Kunhikrishnan, J.), [2025 SCC OnLine Ker 2496](#)
Biju v. State, (Viju Abraham, J.), [2025 SCC OnLine Ker 2636](#)
Binu Mathew v. Executive Engineer, (C.S. Dias, J.), [2025 SCC OnLine Ker 2576](#)
Bismi Plastic Co. v. State Tax Officer, (Bechu Kurian Thomas, J.), [2025 SCC OnLine Ker 2602](#)
Brahmadass v. State of Kerala, (Ziyad Rahman A.A., J.), [2025 SCC OnLine Ker 2641](#)
Burnett Research Laboratory v. State of Kerala, (G. Girish, J.), [2025 SCC OnLine Ker 2533](#)
C. Leela v. State of Kerala, (Anil K. Narendran and Muralee Krishna S., JJ.), [2025 SCC OnLine Ker 2631](#)
C. Ponnamma v. State of Kerala, (C.S. Dias, J.), [2025 SCC OnLine Ker 2586](#)
C.A. Abdul Khader v. Collector, (Ziyad Rahman A.A., J.), [2025 SCC OnLine Ker 2597](#)
C.V. Sushanth v. Kerala Vyapari Vyavasayi Edopana Samithi, (M.B. Snehalatha, J.), [2025 SCC OnLine Ker 2538](#)
Chandrika Dinesan v. Union Bank of India, (Murali Purushothaman, J.), [2025 SCC OnLine Ker 2605](#)

- Chirakkara Grama Panchayat v. Chirakkara Grama Panchayat*, (**Viju Abraham**, J.), [2025 SCC OnLine Ker 2620](#)
- Davis v. Collector*, (**Ziyad Rahman A.A.**, J.), [2025 SCC OnLine Ker 2587](#)
- Devadas v. Anil Kumar Rao*, (A. Muhamed Mustaque and **P. Krishna Kumar**, JJ.), [2025 SCC OnLine Ker 2558](#)
- Divisional Chief Executive Tobacco Division v. State of Kerala*, (**V.G. Arun**, J.), [2025 SCC OnLine Ker 2522](#)
- Elamkulam Karshaka Samathi v. State of Kerala*, (**C.S. Dias**, J.), [2025 SCC OnLine Ker 2591](#)
- Eranhikkal Kunhalankutty v. Kondotty Municipality*, (**Viju Abraham**, J.), [2025 SCC OnLine Ker 2621](#)
- Eranhikkal Kunhalankutty v. Kondotty Municipality*, (**Viju Abraham**, J.), [2025 SCC OnLine Ker 2626](#)
- Fathima v. Collector*, (**Ziyad Rahman A.A.**, J.), [2025 SCC OnLine Ker 2600](#)
- Fathima v. Revenue Divisional Officer*, (**Ziyad Rahman A.A.**, J.), [2025 SCC OnLine Ker 2615](#)
- Francis K.J. v. State of Kerala*, (**P.V. Kunhikrishnan**, J.), [2025 SCC OnLine Ker 2452](#)
- G. Jayakumar v. State of Kerala*, (**Ziyad Rahman A.A.**, J.), [2025 SCC OnLine Ker 2639](#)
- George Bobby Cleetus v. State of Kerala*, (**Ziyad Rahman A.A.**, J.), [2025 SCC OnLine Ker 2603](#)
- George v. Revenue Divisional Officer*, (**Ziyad Rahman A.A.**, J.), [2025 SCC OnLine Ker 2578](#)
- Genu Maria George v. Eldho Varghese*, (**C.S. Dias**, J.), [2025 SCC OnLine Ker 2599](#)
- Gokul Krishnan v. State of Kerala*, (**P.V. Kunhikrishnan**, J.), [2025 SCC OnLine Ker 2483](#)
- Gowri Shanker v. State of Kerala*, (**G. Girish**, J.), [2025 SCC OnLine Ker 2518](#)
- Haarish v. State of Kerala*, (**P.V. Kunhikrishnan**, J.), [2025 SCC OnLine Ker 2503](#)
- Hamaza Haji v. Thykkandiyil Ibrahim*, (**Sathish Ninan** and Shoba Annamma Eapen, JJ.), [2025 SCC OnLine Ker 2559](#)
- Hamza v. State of Kerala*, (**P.V. Kunhikrishnan**, J.), [2025 SCC OnLine Ker 2445](#)
- Hari v. State of Kerala*, (**P.V. Kunhikrishnan**, J.), [2025 SCC OnLine Ker 2472](#)
- Hassan v. State of Kerala*, (**P.V. Kunhikrishnan**, J.), [2025 SCC OnLine Ker 2468](#)
- Ibrahimkutty Haji v. State of Kerala*, (**Mohammed Nias C.P.**, J.), [2025 SCC OnLine Ker 2609](#)
- Indu S. v. Thomas*, (**Devan Ramachandran** and M.B. Snehathatha, JJ.), [2025 SCC OnLine Ker 2548](#)
- Intelligence Officer v. Sulfikar*, (**C.S. Sudha**, J.), [2025 SCC OnLine Ker 2513](#)
- Jackson Mathew v. Regional Fire Officer*, (**C.S. Dias**, J.), [2025 SCC OnLine Ker 2589](#)
- Jafar T.K. v. State of Kerala*, (**V.G. Arun**, J.), [2025 SCC OnLine Ker 2524](#)
- Jaffar Kurudamparambil Haidorse v. CIT*, (**Viju Abraham**, J.), [2025 SCC OnLine Ker 2629](#)
- Jayaram C.R. v. Revenue Divisional Officer*, (**Ziyad Rahman A.A.**, J.), [2025 SCC OnLine Ker 2632](#)
- Jinsha K.S. v. State of Kerala*, (**P.V. Kunhikrishnan**, J.), [2025 SCC OnLine Ker 2442](#)
- Jishar Kabeer v. Indian Overseas Bank*, (**C.S. Dias**, J.), [2025 SCC OnLine Ker 2655](#)
- Jithin Mohan v. Deepa K.T.*, (Anil K. Narendran and **Muralee Krishna S.**, JJ.), [2025 SCC OnLine Ker 2568](#)
- Joseph v. State of Kerala*, (**V.G. Arun**, J.), [2025 SCC OnLine Ker 2521](#)
- Josephine Stanly v. Director of Vigilance & Anti-Corruption Bureau*, (**P.G. Ajithkumar**, J.), [2025 SCC OnLine Ker 2613](#)

K. Kamaladevi v. State of Kerala, (**Ziyad Rahman A.A.**, J.), [2025 SCC OnLine Ker 2596](#)
K. Premjith v. State of Kerala, (**C.S. Dias**, J.), [2025 SCC OnLine Ker 2592](#)
K.P. Haridas v. State of Kerala, (**C.S. Dias**, J.), [2025 SCC OnLine Ker 2634](#)
K.S. Ramankutty v. Cbi/Spe/Kochi-17, (**P.G. Ajithkumar**, J.), [2025 SCC OnLine Ker 2514](#)
Karthik P.S. v. State of Kerala, (**P.V. Kunhikrishnan**, J.), [2025 SCC OnLine Ker 2450](#)
Karthik S. v. State of Kerala, (**P.V. Kunhikrishnan**, J.), [2025 SCC OnLine Ker 2499](#)
Kent Constructions (P) Ltd. v. Axis Bank, (**Viju Abraham**, J.), [2025 SCC OnLine Ker 2627](#)
Kirankumar v. State of Kerala, (**P.V. Kunhikrishnan**, J.), [2025 SCC OnLine Ker 2491](#)
Kothamangalam Service Coop. Bank Ltd. v. N.G. Benjamin, (**Mohammed Nias C.P.**, J.), [2025 SCC OnLine Ker 2623](#)
Lalu Prasad P. v. Union of India, (**C.S. Dias**, J.), [2025 SCC OnLine Ker 2656](#)
Lenin Mathew v. Yes Bank, (**C.S. Dias**, J.), [2025 SCC OnLine Ker 2640](#)
M. Salahudeen v. Travancore Titanium Products Ltd., (**D.K. Singh**, J.), [2025 SCC OnLine Ker 2624](#)
M.K. Ali v. Manjeri Coop. Urban Bank Ltd., (**Murali Purushothaman**, J.), [2025 SCC OnLine Ker 2608](#)
Madanan C.K. v. District Level Authorization Committee for Transplantation of Human Organs, (**C.S. Dias**, J.), [2025 SCC OnLine Ker 2579](#)
Mahroof v. State of Kerala, (**P.V. Kunhikrishnan**, J.), [2025 SCC OnLine Ker 2464](#)
Manalikkal Salahudheen v. Ummusalma, (**Kauser Edappagath**, J.), [2025 SCC OnLine Ker 2565](#)
Manoj Kumar v. Vinithamol, (**Kauser Edappagath**, J.), [2025 SCC OnLine Ker 2564](#)
Manu v. State of Kerala, (**P.V. Kunhikrishnan**, J.), [2025 SCC OnLine Ker 2453](#)
Mary Kuriachan v. State of Kerala, (**C.S. Dias**, J.), [2025 SCC OnLine Ker 2651](#)
Mathen Bavan Anna v. State of Kerala, (**C.S. Dias**, J.), [2025 SCC OnLine Ker 2633](#)
Meliyadath Kamala v. O.K. Janardhanan Nambiar, (**A.K. Jayasankaran Nambiar and Easwaran S.**, JJ.), [2025 SCC OnLine Ker 2540](#)
Mercy Andrew v. Chavara Grama Panchayath, (**Bechu Kurian Thomas**, J.), [2025 SCC OnLine Ker 2594](#)
Mini M.R. v. State of Kerala, (**V.G. Arun**, J.), [2025 SCC OnLine Ker 2527](#)
Mohanan v. State of Kerala, (**P.V. Kunhikrishnan**, J.), [2025 SCC OnLine Ker 2455](#)
Mohd. Afsal v. State of Kerala, (**P.V. Kunhikrishnan**, J.), [2025 SCC OnLine Ker 2463](#)
Mohd. Ashraf Arakkal Koottintakayil v. State of Kerala, (**P.V. Kunhikrishnan**, J.), [2025 SCC OnLine Ker 2506](#)
Mohd. Mukthar K.M. v. Canara Bank Ltd., (**C.S. Dias**, J.), [2025 SCC OnLine Ker 2635](#)
Mohd. Nayaz v. State of Kerala, (**P.V. Kunhikrishnan**, J.), [2025 SCC OnLine Ker 2495](#)
Mohd. Rameez v. State of Kerala, (**P.V. Kunhikrishnan**, J.), [2025 SCC OnLine Ker 2482](#)
Mohd. Sageer v. State of Kerala, (**P.V. Kunhikrishnan**, J.), [2025 SCC OnLine Ker 2480](#)
Mohd. Shabhin K.V. v. State of Kerala, (**V.G. Arun**, J.), [2025 SCC OnLine Ker 2525](#)
Mohd. Shafeeq T.I. v. State, (**P.V. Kunhikrishnan**, J.), [2025 SCC OnLine Ker 2484](#)
Mohd. Shameem v. Airtel Payments Bank Ltd., (**C.S. Dias**, J.), [2025 SCC OnLine Ker 2645](#)
Mohd. Shamnad v. Axis Bank, (**C.S. Dias**, J.), [2025 SCC OnLine Ker 2654](#)
Moiheen Kunju v. State, (**C.S. Dias**, J.), [2025 SCC OnLine Ker 2584](#)

Mukkam Megala Multi Purpose Coop. Society Ltd. v. ICICI Bank, (C.S. Dias, J.), [2025 SCC OnLine Ker 2652](#)

Muralidharan Nair v. National Highway Authority of India, (Viju Abraham, J.), [2025 SCC OnLine Ker 2628](#)

Musthafa v. State of Kerala, (P.V. Kunhikrishnan, J.), [2025 SCC OnLine Ker 2492](#)

Mylapra Service Coop. Bank Ltd. v. Thomas John M., (Nitin Jamdar, C.J. and S. Manu, J.), [2025 SCC OnLine Ker 2616](#)

N.P. Beepathu v. Abbas, (Ziyad Rahman A.A., J.), [2025 SCC OnLine Ker 2509](#)

N.R. Shaji v. CTO, (Bechu Kurian Thomas, J.), [2025 SCC OnLine Ker 2575](#)

Nadhiya T.B. v. Union of India, (C.S. Dias, J.), [2025 SCC OnLine Ker 2658](#)

Najmal N. v. State of Kerala, (P.V. Kunhikrishnan, J.), [2025 SCC OnLine Ker 2489](#)

Najuminisa Beevi B. v. Indusind Bank Ltd., (C.S. Dias, J.), [2025 SCC OnLine Ker 2630](#)

Navasmon C.M. v. State Police Complaints Authority, (C.S. Dias, J.), [2025 SCC OnLine Ker 2582](#)

Navya Grace v. State of Kerala, (C.S. Dias, J.), [2025 SCC OnLine Ker 2653](#)

Neyyattinkara Primary Coop. Agricultural & Rural Development Bank Ltd. v. State of Kerala, (Viju Abraham, J.), [2025 SCC OnLine Ker 2619](#)

Nidheesh K. v. State of Kerala, (P.V. Kunhikrishnan, J.), [2025 SCC OnLine Ker 2448](#)

Nishamol v. Collector, (Ziyad Rahman A.A., J.), [2025 SCC OnLine Ker 2601](#)

Nizar v. New India Insurance Co. Ltd., (Johnson John, J.), [2025 SCC OnLine Ker 2547](#)

Noushad v. State of Kerala, (P.V. Kunhikrishnan, J.), [2025 SCC OnLine Ker 2475](#)

Oriental Insurance Co. Ltd. v. Fathima Sunha U., (C. Pratheep Kumar, J.), [2025 SCC OnLine Ker 2545](#)

Oriental Insurance Co. Ltd. v. Naseera T.K., (C. Pratheep Kumar, J.), [2025 SCC OnLine Ker 2544](#)

P.B. Wilson v. State of Kerala, (A. Muhamed Mustaque and P. Krishna Kumar, JJ.), [2025 SCC OnLine Ker 2572](#)

P.C. Joy v. Appellate Authority, (Gopinath P., J.), [2025 SCC OnLine Ker 2650](#)

P.C. Prasad v. State, (Viju Abraham, J.), [2025 SCC OnLine Ker 2580](#)

Paulose Thomas v. State of Kerala, (Viju Abraham, J.), [2025 SCC OnLine Ker 2617](#)

Prasanth V.K. v. Collector, (Ziyad Rahman A.A., J.), [2025 SCC OnLine Ker 2595](#)

Praseetha Suresh v. State of Kerala, (P.V. Kunhikrishnan, J.), [2025 SCC OnLine Ker 2456](#)

Prathima Das v. State of Kerala, (P.V. Kunhikrishnan, J.), [2025 SCC OnLine Ker 2478](#)

Praveen v. State of Kerala, (V.G. Arun, J.), [2025 SCC OnLine Ker 2517](#)

R.J. Antony v. State of Kerala, (P.V. Kunhikrishnan, J.), [2025 SCC OnLine Ker 2449](#)

Radhakrishnan v. State of Kerala, (P.V. Kunhikrishnan, J.), [2025 SCC OnLine Ker 2469](#)

Rahul Raj v. State of Kerala, (P.V. Kunhikrishnan, J.), [2025 SCC OnLine Ker 2465](#)

Rahul Ramachandran v. State of Kerala, (G. Girish, J.), [2025 SCC OnLine Ker 2530](#)

Rajagopal v. State of Kerala, (P.V. Kunhikrishnan, J.), [2025 SCC OnLine Ker 2474](#)

Rajeesh K.P. v. Sreejesh N.K., (Johnson John, J.), [2025 SCC OnLine Ker 2546](#)

Rajeev M. v. State of Kerala, (P.G. Ajithkumar, J.), [2025 SCC OnLine Ker 2440](#)

Rajesh Kumar R.S. v. State of Kerala, (P.V. Kunhikrishnan, J.), [2025 SCC OnLine Ker 2461](#)

Raju K.M. v. State of Kerala, (Ziyad Rahman A.A., J.), [2025 SCC OnLine Ker 2577](#)

Raju Narayanaswamy v. Beena M.D., (C. Jayachandran, J.), [2025 SCC OnLine Ker 2567](#)
Rakhi V.S. v. State of Kerala, (P.V. Kunhikrishnan, J.), [2025 SCC OnLine Ker 2488](#)
Ramachandran Nair K. v. State of Kerala, (C.S. Sudha, J.), [2025 SCC OnLine Ker 2512](#)
Ramesh Babu v. State of Kerala, (P.V. Kunhikrishnan, J.), [2025 SCC OnLine Ker 2501](#)
Rasna A.K. v. State of Kerala, (Raja Vijayaraghavan V. and P.V. Balakrishnan, JJ.), [2025 SCC OnLine Ker 2660](#)
Renjith R.C. v. State of Kerala, (P.V. Kunhikrishnan, J.), [2025 SCC OnLine Ker 2486](#)
Renjith v. State of Kerala, (V.G. Arun, J.), [2025 SCC OnLine Ker 2516](#)
Reshma Balachandran Pillai v. State of Kerala, (P.V. Kunhikrishnan, J.), [2025 SCC OnLine Ker 2505](#)
Reshma R. Nair v. State of Kerala, (G. Girish, J.), [2025 SCC OnLine Ker 2534](#)
Revathy P.C. v. Arun S., (Devan Ramachandran and M.B. Snehalatha, JJ.), [2025 SCC OnLine Ker 2551](#)
Robin George v. Directorate of Industrial Training, (N. Nagaresh, J.), [2025 SCC OnLine Ker 2638](#)
Roy P. Joseph v. Power Grid Corpn. of India, (Basant Balaji, J.), [2025 SCC OnLine Ker 2562](#)
S. Hariharan v. State of Kerala, (P.V. Kunhikrishnan, J.), [2025 SCC OnLine Ker 2441](#)
S. Radhakrishnan v. State of Kerala, (P.V. Kunhikrishnan, J.), [2025 SCC OnLine Ker 2439](#)
S.N.D.P. Yogam v. State, (C.S. Dias, J.), [2025 SCC OnLine Ker 2583](#)
Sachu Sajeevan v. State of Kerala, (G. Girish, J.), [2025 SCC OnLine Ker 2536](#)
Sai Tomy v. Deva Prasad, (Johnson John, J.), [2025 SCC OnLine Ker 2542](#)
Sajeeb S. v. State of Kerala, (G. Girish, J.), [2025 SCC OnLine Ker 2515](#)
Sakeena v. Revenue Divisional Officer, (Ziyad Rahman A.A., J.), [2025 SCC OnLine Ker 2590](#)
Sakeer v. State of Kerala, (P.V. Kunhikrishnan, J.), [2025 SCC OnLine Ker 2502](#)
Salahudheen v. Revenue Divisional Officer, (Ziyad Rahman A.A., J.), [2025 SCC OnLine Ker 2604](#)
Saleesh v. State of Kerala, (P.V. Kunhikrishnan, J.), [2025 SCC OnLine Ker 2504](#)
Sandhya R. v. Ajith Kumar, (Kauser Edappagath, J.), [2025 SCC OnLine Ker 2563](#)
Sanesh v. Margaret Bobby, (A. Muhamed Mustaque and P. Krishna Kumar, JJ.), [2025 SCC OnLine Ker 2557](#)
Sanjith George v. State of Kerala, (Viju Abraham, J.), [2025 SCC OnLine Ker 2618](#)
Santhosh v. State of Kerala, (Mary Joseph, J.), [2023 SCC OnLine Ker 11463](#)
Sara v. Assistant Registrar, (Ziyad Rahman A.A., J.), [2025 SCC OnLine Ker 2648](#)
Sarun Sajeevan v. State of Kerala, (P.V. Kunhikrishnan, J.), [2025 SCC OnLine Ker 2493](#)
SBI v. C. Saleem, (Gopinath P., J.), [2025 SCC OnLine Ker 2561](#)
Shabeel K.P. v. State of Kerala, (P.V. Kunhikrishnan, J.), [2025 SCC OnLine Ker 2476](#)
Shaheen Sashi v. Thrissur Municipal Corpn., (Ziyad Rahman A.A., J.), [2025 SCC OnLine Ker 2642](#)
Shaji P.P. v. State of Kerala, (P.V. Kunhikrishnan, J.), [2025 SCC OnLine Ker 2498](#)
Shaji Sebastian v. State of Kerala, (P.V. Kunhikrishnan, J.), [2025 SCC OnLine Ker 2451](#)
Shejinas Konjodath v. Collector, (Ziyad Rahman A.A., J.), [2025 SCC OnLine Ker 2593](#)
Shihabudeen Mohammed Manzil v. State, (V.G. Arun, J.), [2025 SCC OnLine Ker 2528](#)
Shoby Philip v. State of Kerala, (C.S. Dias, J.), [2025 SCC OnLine Ker 2581](#)

Shyamal Roy v. State of Kerala, (**P.V. Kunhikrishnan**, J.), [2025 SCC OnLine Ker 2500](#)
Sindhu V. Nair v. State of Kerala, (**P.V. Kunhikrishnan**, J.), [2025 SCC OnLine Ker 2497](#)
Siraj K.A. v. Ani P.N., (**Ziyad Rahman A.A.**, J.), [2025 SCC OnLine Ker 2508](#)
Sister Rosa M.D. v. Vallachira Grama Panchayath, (**Ziyad Rahman A.A.**, J.), [2025 SCC OnLine Ker 2659](#)
Sree Nithyananda Vidya Kendra v. AICTE, (**N. Nagaresh**, J.), [2025 SCC OnLine Ker 2560](#)
Sreejith M.R. v. State of Kerala, (**P.V. Kunhikrishnan**, J.), [2025 SCC OnLine Ker 2458](#)
Sreenath K. v. State of Kerala, (**P.V. Kunhikrishnan**, J.), [2025 SCC OnLine Ker 2446](#)
Srineesh K.S. v. State of Kerala, (**Bechu Kurian Thomas**, J.), [2025 SCC OnLine Ker 2606](#)
State of Kerala v. Jibinas V.M., (**A. Muhamed Mustaque** and **P. Krishna Kumar**, JJ.), [2025 SCC OnLine Ker 2556](#)
State of Kerala v. Lathiamma P.R., (**Shoba Annamma Eapen** and **A. Muhamed Mustaque**, JJ.), [2023 SCC OnLine Ker 11464](#)
State of Kerala v. Oberon Edifices & Estates (P) Ltd., (**A.K. Jayasankaran Nambiar** and **Easwaran S.**, JJ.), [2025 SCC OnLine Ker 2570](#)
State of Kerala v. Reena P.P., (**A. Muhamed Mustaque** and **P. Krishna Kumar**, JJ.), [2025 SCC OnLine Ker 2555](#)
Stephan T.P. v. Deepa K.P., (**Ziyad Rahman A.A.**, J.), [2025 SCC OnLine Ker 2510](#)
Subi Balan v. Rajendran, (**G. Girish**, J.), [2025 SCC OnLine Ker 2539](#)
Sudheesh v. Saritha, (**Kausar Edappagath**, J.), [2025 SCC OnLine Ker 2566](#)
Sumadevi v. Alappuzha District Coop. Bank, (**Murali Purushothaman**, J.), [2025 SCC OnLine Ker 2614](#)
Sumith Mohan v. Remya R., (**G. Girish**, J.), [2025 SCC OnLine Ker 2535](#)
Sundar Singh v. State of Kerala, (**P.G. Ajithkumar**, J.), [2025 SCC OnLine Ker 2526](#)
Suneesh A. v. State of Kerala, (**V.G. Arun**, J.), [2025 SCC OnLine Ker 2520](#)
Sunil Kumar E.T. v. Ambily P.S., (**Devan Ramachandran** and **M.B. Snehalatha**, JJ.), [2025 SCC OnLine Ker 2552](#)
Sunil Shajahan v. State of Kerala, (**C. Jayachandran**, J.), [2025 SCC OnLine Ker 2519](#)
Suresh Babu R. v. State of Kerala, (**D.K. Singh**, J.), [2025 SCC OnLine Ker 2622](#)
Suresh v. State of Kerala, (**P.V. Kunhikrishnan**, J.), [2025 SCC OnLine Ker 2473](#)
Surya R. v. Karthikappally Taluk Coop. Agricultural & Rural Development Bank Ltd., (**Ziyad Rahman A.A.**, J.), [2025 SCC OnLine Ker 2649](#)
T.G. Rajaram Shenoy v. K.K. Hari Pai, (**G. Girish**, J.), [2025 SCC OnLine Ker 2531](#)
T.K. Ismail v. State of Kerala, (**V.G. Arun**, J.), [2025 SCC OnLine Ker 2523](#)
T.R. Prasad v. State of Kerala, (**P.G. Ajithkumar**, J.), [2025 SCC OnLine Ker 2537](#)
Thankamma Ittoop v. Nedumbassery Service Coop. Bank Ltd., (**Murali Purushothaman**, J.), [2025 SCC OnLine Ker 2644](#)
Thankavelu v. Bank of India, (**Viju Abraham**, J.), [2025 SCC OnLine Ker 2625](#)
Thressia v. State of Kerala, (**Ziyad Rahman A.A.**, J.), [2025 SCC OnLine Ker 2612](#)
United India Insurance Co. Ltd. v. Padmakumari, (**Johnson John**, J.), [2025 SCC OnLine Ker 2541](#)
Unnikrishnan v. State of Kerala, (**P.V. Kunhikrishnan**, J.), [2025 SCC OnLine Ker 2485](#)

V.N. Sabu v. Leela Mani Raju, (**Ziyad Rahman A.A.**, J.), [2025 SCC OnLine Ker 2585](#)
V.S. Muhammed Ajmal v. State of Kerala, (**P.V. Kunhikrishnan**, J.), [2025 SCC OnLine Ker 2466](#)
Vadeswarath Abdul Khader v. Muttukkarathi Puthiyapurayil Hajira, (**G. Girish**, J.), [2025 SCC OnLine Ker 2532](#)
Vantage E. Care (P) Ltd. v. Vipinraj R., (**Basant Balaji**, J.), [2025 SCC OnLine Ker 2550](#)
Vellingiri K. v. State of Kerala, (**P.V. Kunhikrishnan**, J.), [2025 SCC OnLine Ker 2457](#)
Venkataswamy Sreenivasa Reddy v. State of Kerala, (**G. Girish**, J.), [2025 SCC OnLine Ker 2529](#)
Vijaybabu v. State of Kerala, (**P.V. Kunhikrishnan**, J.), [2025 SCC OnLine Ker 2462](#)
Vishnu C.S. v. State of Kerala, (**P.V. Kunhikrishnan**, J.), [2025 SCC OnLine Ker 2467](#)
Vishnu Raj K. v. State of Kerala, (**P.V. Kunhikrishnan**, J.), [2025 SCC OnLine Ker 2477](#)
Vodafone Idea Ltd. v. State, (**Viju Abraham**, J.), [2025 SCC OnLine Ker 2588](#)
Zakariya v. P.U. Sidhique, (**A. Muhamed Mustaque** and **P. Krishna Kumar**, JJ.), [2025 SCC OnLine Ker 2553](#)

Madras High Court

A. Muthukrishnan v. Registrar General, (**S.M. Subramaniam** and **V. Lakshminarayanan**, JJ.), [2023 SCC OnLine Mad 8374](#)
A3V Cinemas v. Arasu Films, (**G. Chandrasekharan**, J.), [2023 SCC OnLine Mad 8372](#)
S. Shankar v. Sun TV Network Ltd., (**G. Jayachandran**, J.), [2023 SCC OnLine Mad 8373](#)

Manipur High Court

Heisnam Kumar v. Union of India, (**Ahanthem Bimol Singh**, J.), [2025 SCC OnLine Mani 203](#)
M. Edith v. State of Manipur, (**Ahanthem Bimol Singh**, J.), [2025 SCC OnLine Mani 201](#)
Mayengbam Tomcha Singh v. State of Manipur, (**Ahanthem Bimol Singh**, J.), [2025 SCC OnLine Mani 200](#)
RK Purnachandra Singh v. State of Manipur, (**Ahanthem Bimol Singh**, J.), [2025 SCC OnLine Mani 202](#)

Meghalaya High Court

Daisy S. Gupta v. Shillong Cantonment Board, (**H.S. Thangkhiew**, J.), [2025 SCC OnLine Megh 319](#)
Mitchell Wankhar v. Union of India, (**H.S. Thangkhiew** and **B. Bhattacharjee**, JJ.), [2025 SCC OnLine Megh 320](#)
Mitchell Wankhar v. Union of India, (**H.S. Thangkhiew** and **B. Bhattacharjee**, JJ.), [2025 SCC OnLine Megh 321](#)
Rodney Syngli v. State of Meghalaya, (**H.S. Thangkhiew**, J.), [2025 SCC OnLine Megh 322](#)

Madhya Pradesh High Court

Anav Buildcon v. State of M.P., (**Ravi Malimath**, C.J. and **Vishal Mishra**, J.), [2024 SCC OnLine MP 9534](#)
Ashish v. Pritesh, (**Duppala Venkata Ramana**, J.), [2025 SCC OnLine MP 3333](#)

Banubee v. Bondibai, (**Duppala Venkata Ramana**, J.), [2024 SCC OnLine MP 9530](#)
Dilip Mehta v. Manakchand, (**Duppala Venkata Ramana**, J.), [2025 SCC OnLine MP 3332](#)
High Court Bar Assn. v. Union of India, (Vivek Rusia and Gajendra Singh, JJ.), [2025 SCC OnLine MP 3338](#)
KU Enterprises v. Wariz, (**Duppala Venkata Ramana**, J.), [2025 SCC OnLine MP 3335](#)
Nitin v. New India Insurance Co. Ltd., (**Duppala Venkata Ramana**, J.), [2024 SCC OnLine MP 9531](#)
Rajat Builders (P) Ltd. v. Mahendra, (**Duppala Venkata Ramana**, J.), [2025 SCC OnLine MP 3337](#)
Ramkali Yadav v. Kunwarji Singh, (**Duppala Venkata Ramana**, J.), [2024 SCC OnLine MP 9532](#)
Samrat Ashok Technological Institute, Maharaja Jiawaji Rao Educational Society v. Amitosh Singh, (**Rohit Arya** and Amar Nath (Kesharwani), JJ.), [2023 SCC OnLine MP 7139](#)
Shrinath Graha Nirman Sanstha v. Nagar Palika Parishad, (**Duppala Venkata Ramana**, J.), [2025 SCC OnLine MP 3331](#)
State of M.P., In re, (**Binod Kumar Dwivedi**, J.), [2025 SCC OnLine MP 3330](#)
State of M.P. v. Hemraj, (**Duppala Venkata Ramana**, J.), [2025 SCC OnLine MP 3334](#)
State of M.P. v. Murari, (**Duppala Venkata Ramana**, J.), [2025 SCC OnLine MP 3336](#)
Suchitra Dubey v. Sattar, (**Duppala Venkata Ramana**, J.), [2025 SCC OnLine MP 3328](#)
Tribal Welfare & Development Department v. Manorama Chouhan, (**Sushrut Arvind Dharmadhikari** and Hirdesh, JJ.), [2024 SCC OnLine MP 9535](#)
Ujjain Development Authority v. Naresh Bhargav, (**Duppala Venkata Ramana**, J.), [2024 SCC OnLine MP 9533](#)
Vijaya Nagchandi v. Khasgi Devi Ahilya Bai Holkar Charities Trust, (**Duppala Venkata Ramana**, J.), [2025 SCC OnLine MP 3329](#)

Orissa High Court

A. Madhavi v. TPSODL, (**Aditya Kumar Mohapatra**, J.), [2025 SCC OnLine Ori 1321](#)
Ajay Kumar Das v. State of Odisha, (**Aditya Kumar Mohapatra**, J.), [2025 SCC OnLine Ori 1326](#)
Ankit Sahu v. Kanhu Charan Naik, (**R.K. Pattanaik**, J.), [2025 SCC OnLine Ori 1311](#)
Arjun Prasad Das v. Dhaneswar Das, (**R.K. Pattanaik**, J.), [2025 SCC OnLine Ori 1288](#)
Bharati Panda v. Narayan Panda, (**R.K. Pattanaik**, J.), [2025 SCC OnLine Ori 1289](#)
Bhima Sahu v. State of Odisha, (**Biraja Prasanna Satapathy**, J.), [2025 SCC OnLine Ori 1293](#)
Bidya Sethi v. State of Odisha, (**Sibo Sankar Mishra**, J.), [2025 SCC OnLine Ori 1294](#)
Bikash Bisoyi v. State of Odisha, (**V. Narasingh**, J.), [2025 SCC OnLine Ori 1283](#)
Birsa Xalxo v. State of Odisha, (S.K. Sahoo and Sibbo Sankar Mishra, JJ.), [2025 SCC OnLine Ori 1315](#)
Bishnu Prasad Mishra v. State of Odisha, (**Aditya Kumar Mohapatra**, J.), [2025 SCC OnLine Ori 1322](#)
Biswajit Pattanaik v. State of Odisha, (**S.K. Panigrahi**, J.), [2023 SCC OnLine Ori 7093](#)
Dhnala Vamsi Krishna v. State of Odisha, (**Aditya Kumar Mohapatra**, J.), [2025 SCC OnLine Ori 1280](#)
Dibakar Biswal v. Special Land Acquisition Officer, (**Murahari Sri Raman**, J.), [2025 SCC OnLine Ori 1303](#)

- Draupadi Sahu v. State of Odisha*, (S.K. Sahoo and Sibho Sankar Mishra, JJ.), [2025 SCC OnLine Ori 1316](#)
- Gasilet Pacts Ltd. v. State of Odisha*, (**Biraja Prasanna Satapathy**, J.), [2025 SCC OnLine Ori 1306](#)
- Gautam Puan v. State of Odisha*, (S.K. Sahoo and Sibho Sankar Mishra, JJ.), [2025 SCC OnLine Ori 1314](#)
- Gopinath Puan v. State of Odisha*, (S.K. Sahoo and Sibho Sankar Mishra, JJ.), [2025 SCC OnLine Ori 1313](#)
- Gouri Shankar Behera v. State of Odisha*, (**Sibho Sankar Mishra**, J.), [2025 SCC OnLine Ori 1296](#)
- Hemanta Kumar Rout v. Maheswar Thatoi*, (**A.C. Behera**, J.), [2025 SCC OnLine Ori 1301](#)
- Jaya Mangal Karuan v. State of Odisha*, (S.K. Sahoo and Sibho Sankar Mishra, JJ.), [2025 SCC OnLine Ori 1317](#)
- Jayanta Kumar Giri v. State of Odisha*, (**Biraja Prasanna Satapathy**, J.), [2025 SCC OnLine Ori 1305](#)
- Jitendriya Mohanty v. State of Odisha*, (**Aditya Kumar Mohapatra**, J.), [2025 SCC OnLine Ori 1328](#)
- Jitramayee Das v. Pranab Kumar Das*, (**Sibho Sankar Mishra**, J.), [2025 SCC OnLine Ori 1295](#)
- Kailash Chandra Behera v. Damayanti Sahoo*, (**R.K. Pattanaik**, J.), [2025 SCC OnLine Ori 1310](#)
- KTI Logistics & Services (P) Ltd. v. State of Odisha*, (**G. Satapathy**, J.), [2025 SCC OnLine Ori 1319](#)
- Kuna Badhei v. State of Odisha*, (**Sibho Sankar Mishra**, J.), [2025 SCC OnLine Ori 1299](#)
- Kusha Sunani v. State of Odisha*, (**S.K. Sahoo**, J.), [2025 SCC OnLine Ori 1282](#)
- Landu v. State of Odisha*, (**V. Narasingh**, J.), [2025 SCC OnLine Ori 1286](#)
- Mahendra Behera v. State of Odisha*, (**S.K. Sahoo**, J.), [2025 SCC OnLine Ori 1281](#)
- Manorama Nayak v. Ramachandra Rout*, (**R.K. Pattanaik**, J.), [2025 SCC OnLine Ori 1291](#)
- Minati Behera v. State of Odisha*, (**Sibho Sankar Mishra**, J.), [2025 SCC OnLine Ori 1297](#)
- Mohd. Sonu v. State of Odisha*, (**Biraja Prasanna Satapathy**, J.), [2025 SCC OnLine Ori 1302](#)
- Nityananda Rout v. State of Odisha*, (**Aditya Kumar Mohapatra**, J.), [2025 SCC OnLine Ori 1327](#)
- North Orissa Chamber of Commerce & Industry v. State of Odisha*, (K.R. Mohapatra and Ananda Chandra Behera, JJ.), [2025 SCC OnLine Ori 1309](#)
- Om Shiva Shakti Women Self-Help Group v. State of Orissa*, (**Murahari Sri Raman**, J.), [2025 SCC OnLine Ori 1318](#)
- Prachi Sourav Das v. Sagarika Parida*, (**S.K. Panigrahi**, J.), [2025 SCC OnLine Ori 1300](#)
- Prakash Kumar Rath v. State of Odisha*, (**Aditya Kumar Mohapatra**, J.), [2025 SCC OnLine Ori 1324](#)
- Pramila Dehury v. Kamala Dehury*, (**R.K. Pattanaik**, J.), [2025 SCC OnLine Ori 1287](#)
- Puspaketu Panda v. Odisha Gramya Bank*, (**Aditya Kumar Mohapatra**, J.), [2025 SCC OnLine Ori 1323](#)
- Puspaketu Panda v. Odisha Gramya Bank*, (**Aditya Kumar Mohapatra**, J.), [2025 SCC OnLine Ori 1329](#)
- Rasmita Rout v. State of Orissa*, (**Aditya Kumar Mohapatra**, J.), [2025 SCC OnLine Ori 1325](#)
- Sadhu Lenka v. State of Odisha*, (**Aditya Kumar Mohapatra**, J.), [2025 SCC OnLine Ori 1277](#)
- Sanurjya Bhoi v. State of Odisha*, (**V. Narasingh**, J.), [2025 SCC OnLine Ori 1285](#)
- Sree Metaliks Ltd. v. State of Odisha*, (K.R. Mohapatra and Ananda Chandra Behera, JJ.), [2025 SCC OnLine Ori 1308](#)

Sridhar Swain v. State of Odisha, (S.K. Sahoo and S.S. Mishra, JJ.), [2025 SCC OnLine Ori 1320](#)
State of Odisha v. Dibakar Patra, (B.R. Sarangi, A.C.J. and Murahari Sri Raman, J.), [2023 SCC OnLine Ori 7094](#)
Sudhansu Kumar Dwibedi v. Revenue Divisional Commr., (S.K. Sahoo and S.S. Mishra, JJ.), [2025 SCC OnLine Ori 1312](#)
Sudhansu Sekhar Mangaraj Mohapatra v. Swarnalata Samal, (R.K. Pattanaik, J.), [2025 SCC OnLine Ori 1290](#)
Sukun Naik v. Ajoyodhanath Naik, (R.K. Pattanaik, J.), [2025 SCC OnLine Ori 1292](#)
Suraj Prakash v. State of Odisha, (V. Narasingh, J.), [2025 SCC OnLine Ori 1284](#)
Sushree Smita Rout v. Pravanjan Swain, (G. Satapathy, J.), [2025 SCC OnLine Ori 1304](#)
Susil Mallick v. State of Odisha, (Aditya Kumar Mohapatra, J.), [2025 SCC OnLine Ori 1279](#)
T. Ankeya v. State of Odisha, (Aditya Kumar Mohapatra, J.), [2025 SCC OnLine Ori 1278](#)
Tikil Pradhan v. Purna Chandra Das, (Sibo Sankar Mishra, J.), [2025 SCC OnLine Ori 1298](#)
Uma Das v. Rourkela Municipal Corpn., (Biraja Prasanna Satapathy, J.), [2025 SCC OnLine Ori 1307](#)

Punjab and Haryana High Court

Market Committee v. Vineet Khanna, (Amarjot Bhatti, J.), [2023 SCC OnLine P&H 7244](#)
State of Punjab v. Dr. Saurabh Sharma, (Anupinder Singh Grewal and Lapita Banerji, JJ.), [2024 SCC OnLine P&H 15505](#)

Rajasthan High Court

Bhaves Paliwal v. High Court of Judicature for Rajasthan, (Manindra Mohan Shrivastava and Praveer Bhatnagar, JJ.), [2023 SCC OnLine Raj 5584](#)

Sikkim High Court

A2Z Infra Engineering Ltd. v. Union of India, (Bhaskar Raj Pradhan, J.), [2025 SCC OnLine Sikk 30](#)
Ganesh Dhakal v. State of Sikkim, (Meenakshi Madan Rai and Bhaskar Raj Pradhan, JJ.), [2025 SCC OnLine Sikk 25](#)
HDFC Ergo General Insurance Co. Ltd. v. Deo Kumari Rai, (Meenakshi Madan Rai, J.), [2025 SCC OnLine Sikk 28](#)
HDFC Ergo General Insurance Co. Ltd. v. Dhan Kumari Rai, (Meenakshi Madan Rai, J.), [2025 SCC OnLine Sikk 27](#)
HDFC Ergo General Insurance Co. Ltd. v. Shanti Rai, (Meenakshi Madan Rai, J.), [2025 SCC OnLine Sikk 29](#)
Shanu Rai v. State of Sikkim, (Meenakshi Madan Rai and Bhaskar Raj Pradhan, JJ.), [2025 SCC OnLine Sikk 26](#)

Telangana High Court

Khazana v. M. Netaji Reddy, (Chillakur Sumalatha, J.), [2023 SCC OnLine TS 4514](#)

Uttaranchal High Court

Anil Mehrotra v. State of Uttarakhand, (Alok Kumar Verma, J.), [2025 SCC OnLine Utt 1055](#)
Balraj Singh v. Chief Agriculture Officer, (Alok Kumar Verma, J.), [2025 SCC OnLine Utt 1063](#)
Deepak Beniwal v. State of Uttarakhand, (Alok Kumar Verma, J.), [2025 SCC OnLine Utt 1065](#)
Deepak Manral v. State of Uttarakhand, (Alok Kumar Verma, J.), [2025 SCC OnLine Utt 1058](#)
Dev Kumar v. State of Uttarakhand, (Alok Kumar Verma, J.), [2025 SCC OnLine Utt 1056](#)
Gaurav Thuwal v. State of Uttarakhand, (Alok Kumar Verma, J.), [2025 SCC OnLine Utt 1067](#)
Kamlesh v. State of Uttarakhand, (Alok Kumar Verma, J.), [2025 SCC OnLine Utt 1057](#)
Piyaram Joshi v. State of Uttarakhand, (Pankaj Purohit, J.), [2025 SCC OnLine Utt 1061](#)
Preeti Goswami v. State of Uttarakhand, (Pankaj Purohit, J.), [2025 SCC OnLine Utt 1062](#)
Rajesh Kumar v. State of Uttarakhand, (Pankaj Purohit, J.), [2025 SCC OnLine Utt 1060](#)
Sudarshan Sharma v. Ajay Gupta, (Alok Kumar Verma, J.), [2025 SCC OnLine Utt 1059](#)
Sukhdev Singh v. Chief Agriculture Officer, (Alok Kumar Verma, J.), [2025 SCC OnLine Utt 1064](#)
Yaseen v. State of Uttarakhand, (Alok Kumar Verma, J.), [2025 SCC OnLine Utt 1066](#)

Customs Excise and Service Tax Appellate Tribunal

Associated Printers (Madras) (P) Ltd. v. Commr. (CGST), (P. Dinesha, Member (Judicial) and M. Ajit Kumar, Member (Technical)), [2025 SCC OnLine CESTAT 1160](#)
Commr. of Customs v. Teknodome India (P) Ltd., (Dilip Gupta, President and Hemambika R. Priya, Member (Technical)), [2025 SCC OnLine CESTAT 1154](#)
Commr. of Service Tax v. ITC Ltd., (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), [2025 SCC OnLine CESTAT 1167](#)
Crimson Foods v. Commr. (CGST), (P. Dinesha, Member (Judicial) and M. Ajit Kumar, Member (Technical)), [2025 SCC OnLine CESTAT 1163](#)
Ess Kay International v. Commr. of Customs, (Somesha Arora, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2025 SCC OnLine CESTAT 1153](#)
Euro Strips (P) Ltd. v. Commr. (CGST), (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 1168](#)
Gaunir Impex (P) Ltd. v. Commr. of Customs, (P. Dinesha, Member (Judicial) and M. Ajit Kumar, Member (Technical)), [2025 SCC OnLine CESTAT 1150](#)
ITC Ltd. v. Commr. of Service Tax, (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), [2025 SCC OnLine CESTAT 1162](#)
Jindal Steel & Power Ltd. Coal Mines v. Commr., (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), [2025 SCC OnLine CESTAT 1151](#)
Kalyan Jewellers India (P) Ltd. v. Commr. of Central Tax, (P.A. Augustian, Member (Judicial) and Pullela Nageswara Rao, Member (Technical)), [2025 SCC OnLine CESTAT 1155](#)
L.S. Mills Ltd. v. Commr. of Customs, (P. Dinesha, Member (Judicial) and M. Ajit Kumar, Member (Technical)), [2025 SCC OnLine CESTAT 1152](#)
Nagarjuna Fertilisers & Chemicals Ltd. v. Commr. of Central Tax, (A.K. Jyotishi, Member (Technical) and Angad Prasad, Member (Judicial)), [2025 SCC OnLine CESTAT 1156](#)
Rudra Construction Co. v. CCE, (S.S. Garg, Member (Judicial)), [2025 SCC OnLine CESTAT 1164](#)

Smith Enterprises v. Commr. (CGST), (P. Dinesha, Member (Judicial) and M. Ajit Kumar, Member (Technical)), [2025 SCC OnLine CESTAT 1159](#)

Socomec India (P) Ltd. v. Commr. (CGST), (S.S. Garg, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2025 SCC OnLine CESTAT 1157](#)

Toshiba Transmission & Distribution System India (P) Ltd. v. Commr. of Centra Tax, (A.K. Jyotishi, Member (Technical) and Angad Prasad, Member (Judicial)), [2025 SCC OnLine CESTAT 1158](#)

TVS Motor Co. Ltd. v. Commr. of GST & Central Excise, (P. Dinesha, Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2025 SCC OnLine CESTAT 1161](#)

Vinay Motor Garage v. CCE, (S.S. Garg, Member (Judicial)), [2025 SCC OnLine CESTAT 1165](#)

Vinay Motor Garage v. CCE, (S.S. Garg, Member (Judicial)), [2025 SCC OnLine CESTAT 1166](#)

Competition Commission of India

Kshitiz Arya v. Google LLC, (Ravneet Kaur, Chairperson, Anil Agrawal, Member, Sweta Kakkad, Member and Deepak Anurag, Member), [2025 SCC OnLine CCI 16](#)

Income Tax Appellate Tribunal

Aasra Shiksha Samiti v. CIT, (Anubhav Sharma, J.M. and **Manish Agarwal**, A.M.), [2025 SCC OnLine ITAT 3729](#)

Alaknanda Associates v. CIT, (S. Rifaur Rahman, A.M.), [2025 SCC OnLine ITAT 3740](#)

Anugraha Education Trust v. CIT, (Waseem Ahmed, A.M. and **Keshav Dubey**, J.M.), [2025 SCC OnLine ITAT 3770](#)

Arindam Mukherji v. CIT, (**Rajesh Kumar**, A.M. and Sonjoy Sarma, J.M.), [2025 SCC OnLine ITAT 3763](#)

Arun Kumar Gupta v. CIT, (Duvvuru RL Reddy, V.P. (KZ)), [2025 SCC OnLine ITAT 3748](#)

Audhyanic Utpadak Avam Vipran Sahkari Samiti Dataganj v. CIT, (Vikas Awasthy, J.M. and **Amitabh Shukla**, A.M.), [2025 SCC OnLine ITAT 3711](#)

Avnish Aggarwal v. CIT, (**Anubhav Sharma**, J.M. and Amitabh Shukla, A.M.), [2025 SCC OnLine ITAT 3725](#)

Basant Kumar Raut v. CIT, (Vikas Awasthy, J.M. and **Avdhesh Kumar Mishra**, A.M.), [2025 SCC OnLine ITAT 3720](#)

Bindal Finstock (P) Ltd. v. CIT, (DR. BRR Kumar, V.P. and **T.R. Senthil Kumar**, J.M.), [2025 SCC OnLine ITAT 3758](#)

CIT v. Adish Estates (P) Ltd., (Vikas Awasthy, J.M. and **Amitabh Shukla**, A.M.), [2025 SCC OnLine ITAT 3731](#)

CIT v. Ajay Chaudhary, (**Anubhav Sharma**, J.M. and Naveen Chandra, A.M.), [2025 SCC OnLine ITAT 3724](#)

CIT v. Anil Kumar Jain, (Anubhav Sharma, J.M. and **Manish Agarwal**, A.M.), [2025 SCC OnLine ITAT 3730](#)

CIT v. Anjali Gupta, (Vikas Awasthy, J.M. and **Amitabh Shukla**, A.M.), [2025 SCC OnLine ITAT 3732](#)

CIT v. Décor Investment and Finance Ltd., (**M. Balaganesh**, A.M. and Yogesh Kumar U.S., J.M.), [2025 SCC OnLine ITAT 3735](#)

- CIT v. Gold Cause Constructions (P) Ltd.*, (Anubhav Sharma, J.M. and Amitabh Shukla, A.M.), [2025 SCC OnLine ITAT 3726](#)
- CIT v. Nitin Hire Purchase (P) Ltd.*, (Rajesh Kumar, A.M. and Sonjoy Sarma, J.M.), [2025 SCC OnLine ITAT 3766](#)
- CIT v. Rajasthan Explosives Chemicals Ltd.*, (S. Rifaur Rahman, A.M. and Madhumita Roy, J.M.), [2025 SCC OnLine ITAT 3745](#)
- CIT v. Sapphire Trade Associates (P) Ltd.*, (Rajesh Kumar, A.M. and Sonjoy Sarma, J.M.), [2025 SCC OnLine ITAT 3747](#)
- CIT v. Sateesh Kumar*, (Sudhanshu Srivastava, J.M. and Nikhil Choudhary, A.M.), [2025 SCC OnLine ITAT 3775](#)
- Dhanjibhai Govindbhai Motka v. CIT*, (DR. BRR Kumar, V.P. and T.R Senthil Kumar, J.M.), [2025 SCC OnLine ITAT 3773](#)
- Flair Exports (P) Ltd. v. CIT*, (M. Balaganesh, A.M. and Yogesh Kumar U.S., J.M.), [2025 SCC OnLine ITAT 3737](#)
- Food Research and Analysis Centre v. CIT*, (Shamim Yahya, A.M. and Vimal Kumar, J.M.), [2025 SCC OnLine ITAT 3741](#)
- Green Provision and General Store v. CIT*, (Shamim Yahya, A.M. and Vimal Kumar, J.M.), [2025 SCC OnLine ITAT 3734](#)
- Haribhai Nathabhai Patel v. CIT*, (DR. BRR Kumar, V.P. and T.R. Senthil Kumar, J.M.), [2025 SCC OnLine ITAT 3757](#)
- HariNaini Rural Development Foundation v. CIT*, (Yogesh Kumar U.S., J.M. and Brajesh Kumar Singh, A.M.), [2025 SCC OnLine ITAT 3723](#)
- Highland Tradelink (P) Ltd. v. AO, NFAC*, (Rajesh Kumar, A.M. and Pradip Kumar Choubey, J.M.), [2025 SCC OnLine ITAT 3746](#)
- IFCI Infrastructure Development Ltd. v. CIT*, (Shamim Yahya, A.M. and Sudhir Kumar, J.M.), [2025 SCC OnLine ITAT 3715](#)
- IIMCAA Care Fund v. CIT*, (Shamim Yahya, A.M. and Sudhir Kumar, J.M.), [2025 SCC OnLine ITAT 3717](#)
- Indian Dental Assn. v. CIT*, (Pavan Kumar Gadale, J.M. and G.D. Padmahshali, A.M.), [2025 SCC OnLine ITAT 3710](#)
- Indian Pollution Control Assn. v. National E-Assessment Centre*, (Shamim Yahya, A.M. and Sudhir Kumar, J.M.), [2025 SCC OnLine ITAT 3716](#)
- Jafari Welfare Trust v. CIT*, (Siddhartha Nautiyal, J.M. and Narendra Prasad Sinha, A.M.), [2025 SCC OnLine ITAT 3755](#)
- Jamiat Ulma-I-Hind (Arshad Madani) Public Trust v. CIT*, (Shamim Yahya, A.M. and Sudhir Kumar, J.M.), [2025 SCC OnLine ITAT 3713](#)
- Jarul Glasswork (P) Ltd. v. CIT*, (Anubhav Sharma, J.M. and Avdhesh Kumar Mishra, A.M.), [2025 SCC OnLine ITAT 3777](#)
- Kanchan Devi Baheti v. CIT*, (Duvvuru RL Reddy, V.P. (KZ)), [2025 SCC OnLine ITAT 3753](#)
- Kapil Dev Nikhanj v. CIT*, (M. Balaganesh, A.M. and Madhumita Roy, J.M.), [2025 SCC OnLine ITAT 3738](#)
- Kaushik D Bhagat (Patel) v. CIT*, (Dr. BRR Kumar, V.P. and T. R Senthil Kumar, J.M.), [2025 SCC OnLine ITAT 3772](#)

- Kolhapur Z P K S P S M v. CIT*, (**Dr. Manish Borad**, A.M. and Astha Chandra, J.M.), [2025 SCC OnLine ITAT 3765](#)
- Kulwant Singh v. CIT*, (**M. Balaganesh**, A.M. and Anubhav Sharma, J.M.), [2025 SCC OnLine ITAT 3742](#)
- Ladi Luhana Sindhi Panchayat Sidhpur v. CIT*, (**Annapurna Gupta**, A.M. and Suchitra Kamble, J.M.), [2025 SCC OnLine ITAT 3756](#)
- Madhumita Tripathy v. CIT*, (**Vijay Pal Rao, V.P.** and Madhusudan Sawdia, A.M.), [2025 SCC OnLine ITAT 3762](#)
- Maheshbhai Dahyabhai Ahir v. CIT*, (**Siddhartha Nautiyal**, J.M. and Bijayananda Pruseth, A.M.), [2025 SCC OnLine ITAT 3752](#)
- Malpur Taluka Primery Teachers' Sahkari Sakh and Grahak Sahkari v. CIT*, (**Suchitra Kamble**, J.M. and Makarand V. Mahadeokar, A.M.), [2025 SCC OnLine ITAT 3761](#)
- MES Industrial Employees' Co-operative Credit Society Ltd. v. CIT*, (Vikram Singh Yadav, A.M. and **Anikesh Banerjee**, J.M.), [2025 SCC OnLine ITAT 3767](#)
- Monika Industries v. CIT*, (Shamim Yahya, A.M.), [2025 SCC OnLine ITAT 3719](#)
- Pradipta Kumar Guha v. National Faceless Assessment Centre*, (**M. Balaganesh**, A.M. and Yogesh Kumar U.S., J.M.), [2025 SCC OnLine ITAT 3733](#)
- Pramender Kumar v. CIT*, (**Shamim Yahya**, A.M. and Sudhir Kumar, J.M.), [2025 SCC OnLine ITAT 3760](#)
- Prathamik Shikshak Samitichi Pune Zilha Prathamik Shikshan Sevak Sahakari Patsanstha Maryadit v. CIT*, (**Dr. Manish Borad**, A.M. and Astha Chandra, J.M.), [2025 SCC OnLine ITAT 3780](#)
- Rahul Jain v. CIT*, (Shamim Yahya, A.M.), [2025 SCC OnLine ITAT 3728](#)
- Rajiv Sharma v. CIT*, (**Pradip Kumar Kedia**, A.M. and Sudhir Kumar, J.M.), [2025 SCC OnLine ITAT 3739](#)
- Ranjanben Hasmukh Patel v. CIT*, (**DR. BRR Kumar**, V.P. and T.R Senthil Kumar, J.M.), [2025 SCC OnLine ITAT 3769](#)
- Ravindra Kantilal Chaudhari v. Assessing Officer, Ward 4(4)*, (**Dr. Manish Borad**, A.M. and Astha Chandra, J.M.), [2025 SCC OnLine ITAT 3778](#)
- Rupesh Agarwal v. CIT*, (**M. Balaganesh**, A.M. and Yogesh Kumar U.S., J.M.), [2025 SCC OnLine ITAT 3736](#)
- S.S. Group (P) Ltd. v. CIT*, (Satbeer Singh Godara, J.M. and **Avdhesh Kumar Mishra**, A.M.), [2025 SCC OnLine ITAT 3721](#)
- Sadik Daudbhai Nandoliya v. CIT*, (**Siddhartha Nautiyal**, J.M. and Bijayananda Pruseth, A.M.), [2025 SCC OnLine ITAT 3754](#)
- Sanjay v. CIT*, (Shamim Yahya, A.M.), [2025 SCC OnLine ITAT 3718](#)
- Satyendranath Bose Educational and Social Welfare Trust v. Ward-1(3), Exemption*, (**Rajesh Kumar**, A.M. and Sonjoy Sarma, J.M.), [2025 SCC OnLine ITAT 3771](#)
- Shailesh Kumar Ishwarbhai Patel v. CIT*, (Annapurna Gupta, A.M.), [2025 SCC OnLine ITAT 3750](#)
- Sharp Business Systems (India) Ltd. v. CIT*, (Vikas Awasthy, J.M. and Manish Agarwal, A.M.), [2025 SCC OnLine ITAT 3712](#)
- Shivam Developers v. CIT*, (T.R. Senthil Kumar, J.M. and **Narendra Prasad Sinha**, A.M.), [2025 SCC OnLine ITAT 3768](#)

Shree Ahmedabad Dashanagaik Gnati Social Benevolence Dashanagar Vadi v. CIT, (DR. BRR Kumar, V.P. and **T.R. Senthil Kumar**, J.M.), [2025 SCC OnLine ITAT 3759](#)

Shree Sihor Peoples Co. Op. Credit Society Ltd. v. CIT, (Annapurna Gupta, A.M.), [2025 SCC OnLine ITAT 3749](#)

Shri Agrasen Bhawan Agrawal Samaj Hiwarkhed Dhiraj Santosh Bajaj v. CIT, (R.K. Panda, V.P. and **Astha Chandra**, J.M.), [2025 SCC OnLine ITAT 3774](#)

SRF Ltd. v. NeAC, (**S. Rifaur Rahman**, A.M. and Vimal Kumar, J.M.), [2025 SCC OnLine ITAT 3743](#)

Sudershan Trading (P) Ltd. v. CIT, (**Satbeer Singh Godara**, J.M. and M. Balaganesh, A.M.), [2025 SCC OnLine ITAT 3776](#)

Suresh Kumar Gupta v. CIT, (**Yogesh Kumar** U.S., J.M. and Brajesh Kumar Singh, A.M.), [2025 SCC OnLine ITAT 3722](#)

Sweta Agarwal v. CIT, (Duvvuru RL Reddy, V.P. (KZ)), [2025 SCC OnLine ITAT 3751](#)

Ved Prakash v. CIT, (Shamim Yahya, A.M.), [2025 SCC OnLine ITAT 3727](#)

Vee Gee Industrial Enterprises (P) Ltd. v. CIT, (Mahavir Singh, V.P. and **S. Rifaur Rahman**, A.M.), [2025 SCC OnLine ITAT 3744](#)

Vimal Coal (P) Ltd. v. CIT, (T.R. Senthil Kumar, J.M. and **Makarand V. Mahadeokar**, A.M.), [2025 SCC OnLine ITAT 3764](#)

Vinaya Abhijit Gajendragadkar v. CIT, (**Dr. Manish Borad**, A.M. and Astha Chandra, J.M.), [2025 SCC OnLine ITAT 3779](#)

Yum Restaurants (India) (P) Ltd. v. CIT, (Vikas Awasthy, J.M. and Manish Agarwal, A.M.), [2025 SCC OnLine ITAT 3714](#)

National Company Law Tribunal

Armaco Infralinks (P) Ltd. v. B.S. Ispat (P) Ltd., (V.G. Bisht, Member (Judicial) and Prabhat Kumar, Member (Technical)), [2025 SCC OnLine NCLT 1699](#)

Catalyst Trusteeship Ltd. v. Manjeera Constructions Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), [2025 SCC OnLine NCLT 1703](#)

Catalyst Trusteeship Ltd. v. Manjeera Retail Holdings (P) Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), [2025 SCC OnLine NCLT 1704](#)

HRPL Restaurants (P) Ltd. v. Sabve Rohini Contractors (P) Ltd., (Prabhat Kumar, Member (Technical) and V.G. Bisht, Member (Judicial)), [2025 SCC OnLine NCLT 1701](#)

Maheshwari Fuelchem (P) Ltd. v. New Bombay Paper Mills (P) Ltd., (Anil Raj Chellan, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), [2025 SCC OnLine NCLT 1698](#)

Midas Impex (P) Ltd. v. Prince SWR Systems (P) Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), [2025 SCC OnLine NCLT 1702](#)

Rangabarshi Projects (P) Ltd. v. Bhattad Brothers Realty (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendrasingh Bisht, Member (Judicial)), [2025 SCC OnLine NCLT 1705](#)

Rashtriya Cargo Movers v. Prafful Overseas (P) Ltd., (Mahendra Khandelwal, Member (Judicial) and Dr Sanjeev Ranjan, Member (Technical)), [2025 SCC OnLine NCLT 1700](#)

Securities Appellate Tribunal

Balasore Alloys Ltd. v. BSE Ltd., (P.S. Dinesh Kumar, Presiding Officer, Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 275](#)

H.S. Venkatesh v. Securities & Exchange Board of India, (P.S. Dinesh Kumar, Presiding Officer, Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 278](#)

Nusli Neville Wadia v. Securities & Exchange Board of India, (P.S. Dinesh Kumar, Presiding Officer, Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 279](#)

Ramit Chaudhri v. Securities & Exchange Board of India, (P.S. Dinesh Kumar, Presiding Officer, Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 280](#)

Saral Mining Ltd. v. Bombay Stock Exchange, (P.S. Dinesh Kumar, Presiding Officer, Meera Swarup, Member (Technical) and Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 276](#)

To get this list regularly join our:-

Telegram Channel - <https://t.me/scconline>

Follow us:-

LinkedIn - <https://in.linkedin.com/company/scconline>
Instagram - <https://www.instagram.com/scconline/>
Twitter - <https://twitter.com/scconline>
YouTube - <https://www.youtube.com/user/thescconline>
Facebook - <https://www.facebook.com/scc.online>

